

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-12/95/2100/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Robin Phukan,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the 22<sup>nd</sup> May, 2020

Sub: **Casual leave .**

Ref:- Your letter No. JJA/4491/2020, dtd. 20.05.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 21.05.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 20.05.2020 till the morning of 22.05.2020, has been granted, subject to adherence to lockdown rules .

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-12/95/2101/A, dated 22.5.2020**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**

Rolan